

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.13-IA/1159(AHM)2024
in
CP(IB)/6(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Meliora Asset Reconstruction Co Ltd
V/s
Baid Industries Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a. w. Vishal Dave,
Mr. Mayur Jugtawat, Adv. Mr. Rahul Bhavsar
For the Respondent :

ORDER

IA/1159(AHM)2024

This application is filed by the Liquidator for placing on record the 1st progress report.
The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1159 of 2024 stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)